

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1680

ANSWERED ON:16.07.2009

BLUE PRINTS FOR PROMOTING PIPE GAS SCHEME

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether any Blue Print has been prepared by various companies including Gas Authority of India Limited to promote city Gas Scheme;

(b) if so, the details thereof; and

(c) the details of cities likely to be covered under the scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): In order to promote investment from public as well as private sector in city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board (PNGRB ) Act, 2006'.

The bidding process was started by PNGRB in the last quarter of 2008. Letters of Intent (LOI's) have been issued for City Gas Distribution (CGD) networks in six Geographical Areas (GA's), viz., Sonapat, Kota, Dewas, Kakinada, Mathura and Meerut. PNGRB is presently undertaking the second round of bidding, wherein seven GA's are being processed, namely, Allahabad, Jhansi, Ghaziabad, Chandigarh, Yanam, Rajamundry and Shahdol.

Under the 'Vision-2015' of the Oil sector for 'Consumer Satisfaction and Beyond' it is envisaged that 200 cities would be provided Compressed Natural Gas (CNG) by the year 2015.